

APPROPRIATION (RAILWAYS) BILL, 1985

19.04 hrs.

AND

APPROPRIATION (RAILWAYS) NO. 2  
BILL, 1985

[ Division No. 2 ]

AYES

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following Bills which have been returned by Rajya Sabha with recommendations :—

1. The Appropriation (Railways) Bill, 1985.
2. The Appropriation (Railways) No. 2 Bill, 1985.

— —

19.00 hrs.

CONSTITUTION (FIFTY-SECOND  
AMENDMENT), BILL—Contd.

[English]

MR. SPEAKER : Now we take up the Bill Clause by Clause.

Before I put Clause No. 2 to the vote of the House, this being a Constitution Amendment Bill, voting has to be done by division. Let the lobbies be cleared.

Now the lobbies have been cleared.

There are no amendments given notice of to clauses 2, 3, 4 and 5. If the House agrees, I will put all these Clauses together to the vote of the House. The result will be applicable to each of these Clauses.....

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : Now I put Clauses 2, 3, 4 and 5 together to the vote of the House.

The question is :

“That Clauses 2, 3, 4 and 5 stand part of the Bill”.

*The Lok Sabha Divided :*

A

Abbasi Shri, K.J.  
Abdul Ghafoor, Shri  
Acharia, Shri Basudeb  
Adaikalaraj, Shri L.  
Adiyodi, Dr. K.G.  
Agarwal, Shri Jai Prakash  
Ahmad, Shri Sarfaraz  
Ahmad, Begum Abida  
Alkha Ram, Shri  
Anand Singh, Shri  
Anjiah, Shri T.  
Anna Nambi, Shri R.  
Ansari, Shri Abdul Hannan  
Ansari, Shri Z.R.  
Antony, Shri P.A.  
Arunachalam, Shri M.  
Awasthi, Shri Jagdish  
Azad, Shri Bhagwat Jha  
Azad, Shri Ghulam Nabi

B

Baghel, Shri Pratap Singh  
Bagun Sumbrui, Shri  
Bairagi, Shri Balkavi  
Bairwa, Shri Banwari Lal  
Baitha, Shri D.L.  
Bajpai, Dr. Rajendra Kumari  
Balaraman, Shri L.  
Bali, Shrimati Vyjayanthimala  
Banerjee, Shrimati Mamta  
Bansi Lal, Shri